

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 74 of 2013 & I.A. No. 120 of 2013

Dated : 4th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Paschim Gujarat Vij Co. Ltd. & Anr. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for
Appellant Nos. 1 & 2.

Counsel for the Respondent(s) : Mr. Nikhil Goel for R-2

ORDER

Heard the learned counsel for the respondent no.2 for some time.

Post the matter for further hearing on **29th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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